

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

107-MAHEARING-COURTCODE-MAMODIFICATION-AT11.05 AM

1	Misc. Application	605/2019	JM Financial Asset Reconstruction Co. Ltd. Vs. Securities and Exchange Board of India and Ors.	Khaitan and Co K. Ashar and Co. M/s. Veritas Legal
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(Main Matter Number :SEBI Appeal/0000357/2019)

	Misc. Application	606/2019	JM Financial Asset Reconstruction Co. Ltd. Vs. Securities and Exchange Board of India and Ors	Khaitan and Co K. Ashar and Co.
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(Main Matter Number :SEBI Appeal/0000460/2019)

202-MA HEARING-COURTCODE-MARESTORATION-11.10A.M.

2	SEBI Appeal	111/2021	Dipan Kumar Sen Vs. SEBI	Mr. Soham Bandyopadhyay, Advocate Mr. Anubhav Ghosh, Advocate
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Sub Matter : Misc. Application/0000518/2021
 Sub Matter : Misc. Application/0000307/2021
 Sub Matter : Misc. Application/0000168/2021
 Sub Matter : Misc. Application/0000169/2021

	Misc. Application	168/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
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(Main Matter Number :SEBI Appeal/0000111/2021)

	Misc. Application	169/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
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(Main Matter Number :SEBI Appeal/0000111/2021)

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	307/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				
	Misc. Application	518/2021	Dipan Kumar Sen Vs. SEBI	Mr. Abhilash Chatterjee, Advocate i/b The Law Point
(Main Matter Number :SEBI Appeal/0000111/2021)				

516-RAHEARING-COURTCODE-RAREDUCTION-AT-11.15 AM

3	Review Application	16/2021	Rajesh Tawri Vs. SEBI	Mr. Harsh Kesharia, Advocate Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000402/2021)				
	Misc. Application	965/2021	Rajesh Tawri - Delay Vs. SEBI	Mr. Harsh Kesharia, Advocate Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000402/2021)				

396-PART HEARD-CODE-ALLEGATIONSSCNIO-AT 11.20 A.M.

4	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000332/2020		
A/W	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000323/2020)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000324/2020)				
A/W	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

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A/W	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

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A/W	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000131/2021)				
A/W	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
Sub Matter :		Misc. Application/0000091/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
A/W	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
Sub Matter :		Misc. Application/0000211/2021		
A/W	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
A/W	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
A/W	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000739/2021		
A/W	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) :		Misc. Application/0000740/2021		
A/W	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) :		Misc. Application/0000741/2021		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
A/W	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				
A/W	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000744/2021				
A/W	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000745/2021				
A/W	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000746/2021				

236-ADMDISPOSAL-COURTCODE-DISCLOSURE-AT-11.50AM

5	SEBI Appeal	92/2020	KSS Ltd. Vs. SEBI	Lalit Joshi, Advocate
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316-ADMDISPOSAL-COURTCODE-MARGINMONEY-AT12 NOON

6	SEBI Appeal	165/2020	Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors.	Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4
Sub Matter : Misc. Application/0000252/2020				
Misc. Application 252/2020 Sharmila Raj Thackrey Vs. SEBI (Main Matter Number :SEBI Appeal/0000165/2020)				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>475- MA HEARING-A/W A. NO. 165-2020</u>				
7	Misc. Application	25/2020	Sharmila Raj Thackrey Vs. SEBI	Mr. Mangesh Sawant, Advocate K.Ashar-Res.1, Prakash Shah-Res.2,None-3-4
(Main Matter Number :SEBI Appeal/0000310/2016)				
<u>476-ADMSSION- A/W A. NO. 165-2020</u>				
8	SEBI Appeal	118/2021	Sharmila Raj Thackrey Vs. SEBI AND OTHERS	Mr. Mangesh Sawant, Advocate K.Ashar-Res.1, Prakash Shah-Res.2,None-3-4
Sub Matter : Misc. Application/0000601/2020				
	Misc. Application	601/2020	Sharmila Raj Thackrey Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000118/2021)				
<u>207-ADMISS-COURTCODE-KFLNOCONNECTION-AT-12.10 P.M.</u>				
9	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah,Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
A/W	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
A/W	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
A/W	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Ms. Kinjal Bhatt

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
A/W	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr.Vikas Bengani Advocate
A/W	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Bengani Advocate
A/W	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000367/2021		
A/W	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
A/W	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora
A/W	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare
Sub Matter :		Misc. Application/0000557/2020		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000535/2020)	
A/W	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
A/W	SEBI Appeal	447/2020	Omprakash Agarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000198/2021)	
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI (Main Matter Number :SEBI Appeal/0000445/2020)	
A/W	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
	Sub Matter :	Misc. Application/0000233/2021		
A/W	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
	Sub Matter(Disposed) :	Misc. Application/0000097/2021		
	Sub Matter(Disposed) :	Misc. Application/0000952/2021		
<u>253-DISPOSAL-COURTCODE-DUEDILIGENCEPFUTP-12.20P.M.</u>				
10	SEBI Appeal	335/2020	M.V. Damania and Co. and Anr. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Vishal Kanade, Advocate

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>368-ADMDISPOSAL-COURTCODE-PACPENALTY-AT12.30 P.M.</u>				
11	SEBI Appeal	574/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. ASHAR AND CO.
A/W	SEBI Appeal	457/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. Ashar and Co.
A/W	SEBI Appeal	125/2021	Utilas Infrastructure Pvt. Ltd. and Ors. Vs. SEBI	Mr. Nidish Gupta, Advocate i/b. K. Ashar and Co.
A/W	SEBI Appeal	126/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000796/2021				
A/W	SEBI Appeal	130/2021	Pradeep Kumar Jindal and Ors. Vs. SEBI	Mr. Sahil Yadav, Advocate i/b K Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000200/2021				
<u>265-ADMDISPOSAL-COURTCODE-EXPARTEREVOKE-AT12.40 PM</u>				
12	IRDA Appeal	1/2021	Confiance International Reinsurance Broker LLC Anr Vs. IRDA	Mr. Amrut Joshi, Advocate Mr. Mustafa Doctor, Senior Advocate
<u>340-ADMDISPOSAL-COURTCODE-DEMATDEFREEZING-AT1.00PM</u>				
13	SEBI Appeal	365/2021	Shreemohan Nandkishore Gupta and Ors. Vs. BSE and Ors.	Juris Link Khaitan and Co- R-1
<u>325-FORORDERS-CODE-OPENOFFERPARSOLI-AT1.10P.M.</u>				
14	Misc. Application	630/2021	ZAFAR YOUNUS SARESHWALA AND ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000437/2021)				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :24/09/2021

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	Misc. Application	631/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI (Main Matter Number :SEBI Appeal/0000437/2021)	Mr. Ranit Basu, Advocate
	Misc. Application	632/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI (Main Matter Number :SEBI Appeal/0000438/2021)	Mr. Ranit Basu, Advocate
	Misc. Application	633/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI (Main Matter Number :SEBI Appeal/0000438/2021)	Mr. Ranit Basu, Advocate
A/W	SEBI Appeal	437/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI Sub Matter : Misc. Application/0000630/2021 Sub Matter : Misc. Application/0000631/2021	Mr. Ranit Basu, Advocate
A/W	SEBI Appeal	438/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI Sub Matter : Misc. Application/0000632/2021 Sub Matter : Misc. Application/0000633/2021	Mr. Ranit Basu, Advocate

401-ADM-PASSWORD-PREFERENTIALALLOTMENT-1.20P.M

15	Misc. Application	806/2021	Mohan Lall Chauhan Vs. DELAY APPLICATION SEBI AND ANR. (Main Matter Number :SEBI Appeal/0000516/2021)	For Shah and Ramaiya Chartered Accountants
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Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :24/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	475/2021	Pawan Kumar Ruia Vs. SEBI AND ANR.	R. Bhargavan And Associates Mansukhlal Hiralal & Co- RES. NO.1
	Sub Matter : DISPOSED OF	Misc. Application/0000732/2021		
A/W	SEBI Appeal	516/2021	Mohan Lall Chauhan Vs. SEBI AND ANR.	For Shah and Ramaiya Chartered Accountants Mansukhlal Hiralal & Co- RES. NO.1
	Sub Matter :	Misc. Application/0000806/2021		